

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 3359**  
TO BE ANSWERED ON 06.12.2016

**Environmental Protection**

3359. SHRI SUMAN BALKA:  
SHRI UDAY PRATAP SINGH:  
SHRI N.K. PREMACHANDRAN:  
SHRI YOGI ADITYA NATH:  
SHRI KIRTI AZAD:  
SHRI SUNIL KUMAR MONDAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the projects being implemented by the Government for protection of the environment in the country along with the funds allocated and utilised in this regard during the last three years, State-wise;
- (b) the monitoring mechanism to oversee the implementation of such projects along with the steps taken for effective implementation of environmental protection laws;
- (c) whether growing urbanisation, industrialisation, degradation of land/air/ water pollution and encroachment has resulted in environmental degradation and ecological imbalance in the country; and
- (d) if so, the reaction of the Government thereto; and
- (e) whether the Government has any proposal to set up a National Environment Regulator for appraising project, enforcing environmental conditions for approvals and to impose penalties on polluters and if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ANIL MADHAV DAVE)

- (a) and (b) There were eighteen (18) umbrella schemes of Ministry of Environment, Forest and Climate Change (MoEFCC), which have been now revised to nine (9) in the current financial year. These schemes are implemented in the country, *inter alia* for protection of the environment. The details of funds allocated and released during the year 2013-14, 2014-15, 2015-16 and the current financial year is annexed. Each scheme has its own monitoring mechanism to oversee implementation and reviews are regularly conducted as per established practice and guidelines.
- (c) and (d) Growing urbanization, industrialization, degradation of land/air/water pollution and encroachment has the potential of adversely affecting the environment. Government has taken various steps to control environmental pollution, which

*inter alia* include requirement of prior environmental clearance under Environment Impact Assessment (EIA) Notification, 2006, Coastal Regulation Zone (CRZ) clearance under CRZ Notification, 2011, assessment and monitoring of water quality, air quality, formulation of action plan to ascertain ambient air quality for certain non-attainment cities, brought out environmental standards for more than 100 categories of industries, to provide the financial assistance for setting up of Common Effluent Treatment Plants, use of beneficiated coal by thermal Power Plants, real time online monitoring of industrial units in critically polluting sectors, industry to install equipments to monitoring 24x7 effluent and emission quality, launch of National Air Quality Index, One Colour-One Number and One Description, categorization of industries in to red, orange, green and white etc. The Ministry has rigorous process of appraisal of such projects before granting prior environmental clearance and CRZ clearance.

- (e) Pursuant to the Orders of Hon'ble Supreme Court dated 06.07.2011 and 06.01.2014 in IA Nos. 1868, 2091, 2225-27, 2380, 2568 and 2937 in Writ Petition (C) No. 202 of 1995, the Government has conducted inter-ministerial consultation, and consultation with states for setting up of a Regulator/Authority under Section 3(3) of the Environment (Protection) Act, 1986. Subsequently, the High Level Committee (HLC) constituted under the Chairmanship of Shri T.S.R. Subramaniam, former Cabinet Secretary, Government of India in its report *inter alia* recommended for setting up of National Environment Management Authority (NEMA) at the national level and State Environment Management Authority (SEMA) at state level as full time processing/clearance/monitoring agency. Government has assigned the work of preparing a Framework based on the Recommendations given by the HLC and assisting the Ministry in finalization of environment and related laws to a consortium of two organizations namely M/s Ernst and Young and M/s Amarchand & Mangaldas & Suresh A. Shroff. The consortium as the Technical Consultant has submitted Inception report, Gap Assessment Report and draft of Best practices report.

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**ANNEXURE TO UNSTARRED QUESTION NO. 3359 TO BE ANSWERED ON 06.12.2016 RAISED BY SHRI SUMAN BALKA, SHRI UDAY PRATAP SINGH, SHRI N.K. PREMACHANDRAN, SHRI YOGI ADITYA NATH, SHRI KIRTI AZAD and SHRI SUNIL KUMAR MONDAL REGARDING ENVIRONMENTAL PROTECTION**

(Rs. in crore)

S.No.	Plan Schemes	2013-14			2014-15			2015-16			2016-17	
		BE	RE	Released	BE	RE	Released	BE	RE	Released @	BE	Released \$
		3	4	5	6	7	8	9	10	11	12	13
<b>1</b>	<b>Education, Training, Monitoring &amp; Capacity Building</b>	<b>184.09</b>	<b>87.43</b>	<b>87.38</b>	<b>160.17</b>	<b>129.83</b>	<b>127.29</b>	<b>111.47</b>	<b>110.49</b>	<b>97.80</b>	<b>103.00</b>	<b>38.50</b>
1	Indira Gandhi National Forest Academy (IGNFA)	30.32	25.85	26.02	32.00	34.30	34.31	20.00	29.80	29.26	32.00	9.20
2	State Forest Service and Rangers College / Directorate of Forest Education (DFE)	6.50	5.14	5.13	6.50	5.50	5.48	5.13	6.23	6.11	9.00	2.34
3	Forestry Training and Capacity Building	53.30	12.44	12.40	35.70	25.65	25.41	48.34	30.91	26.51	21.00	6.73
4	Strengthening of Regional offices	68.77	36.60	36.43	62.77	47.38	45.90	26.50	32.05	29.07	37.00	18.49
5	Animal Welfare	25.20	7.40	7.40	23.20	17.00	16.19	11.50	11.50	6.85	4.00	1.74
<b>2</b>	<b>Assistance Autonomous Bodies</b>	<b>196.02</b>	<b>169.31</b>	<b>168.00</b>	<b>199.37</b>	<b>179.91</b>	<b>175.72</b>	<b>158.80</b>	<b>169.60</b>	<b>173.50</b>	<b>195.00</b>	<b>99.89</b>
6	Indian Institute of Forest Management (IIFM)	11.18	9.75	9.75	12.00	15.65	15.65	12.00	16.90	16.90	17.00	8.12
7	Indian Council of Forestry Research and Education (ICFRE)	143.66	118.81	118.81	143.66	127.26	123.07	110.00	114.90	114.73	130.00	63.60
8	Indian Plywood Industries Research & Training Institute (IPIRTI)	7.72	6.46	5.79	7.72	3.01	3.01	2.81	3.81	3.81	5.00	1.25
9	Wildlife Institute of India (WII)	18.99	20.29	19.65	20.99	20.99	20.99	20.99	20.99	25.42	25.00	17.92
10	GB Pant Himalayan Institute of Environment and Development	14.47	14.00	14.00	15.00	13.00	13.00	13.00	13.00	12.64	18.00	9.00
<b>3</b>	<b>Survey, Research &amp; Development</b>	<b>200.54</b>	<b>143.83</b>	<b>137.69</b>	<b>228.58</b>	<b>149.98</b>	<b>145.42</b>	<b>135.49</b>	<b>137.82</b>	<b>130.51</b>	<b>155.50</b>	<b>78.34</b>
11	Forest Survey of India (FSI)	10.53	9.36	9.22	12.54	10.28	9.96	6.44	8.88	8.88	9.50	5.09
12	National Zoological Park (NZP)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	8.00	4.59

	13	National Afforestation and Eco Development Board	33.34	29.51	28.80	34.74	26.85	26.55	18.00	18.00	17.11	25.00	22.40
	14	Botanical Survey of India	23.82	19.63	19.66	43.00	32.00	30.43	32.00	33.87	33.40	37.00	14.50
	15	Zoological Survey of India	23.55	20.98	20.47	56.00	32.00	31.65	32.00	35.12	33.77	37.00	18.66
	16	R & D for Conservation & Development (TCB+NNRMS+R&D+ABG)	19.70	11.25	7.91	17.30	12.91	11.65	12.05	12.05	9.47	17.00	5.82
	17	Biodiversity Conservation	71.98	40.50	39.30	50.00	24.00	23.55	24.00	14.00	13.75	2.00	0.07
	18	National Museum of Natural History	17.62	12.60	12.33	15.00	11.94	11.63	11.00	15.90	14.13	20.00	7.21
<b>4</b>		<b>Environmental Awareness, Protection and Monitoring</b>	<b>155.55</b>	<b>108.20</b>	<b>100.62</b>	<b>156.03</b>	<b>93.76</b>	<b>90.52</b>	<b>120.46</b>	<b>123.27</b>	<b>107.22</b>	<b>149.50</b>	<b>58.57</b>
	19	Environmental, Education and Awareness	54.06	50.00	47.24	55.00	33.54	32.71	40.88	40.88	34.30	51.00	25.09
	20	Centres of Excellence	15.89	19.00	18.95	21.50	15.00	15.00	12.35	19.55	23.04	23.00	4.92
	21	Environmental Information Systems (ENVIS)	15.39	12.30	11.72	16.00	15.47	15.14	15.00	15.21	10.98	23.00	8.02
	22	Environmental Impact Assessment (EIA)	3.68	2.26	1.81	3.68	2.25	2.07	2.10	2.80	1.83	4.00	2.42
	23	Prevention and Control of Water Pollution (cess)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	24	Pollution Abatement	18.13	14.20	12.19	20.35	14.40	13.65	18.10	19.30	14.90	20.00	3.00
	25	Hazardous Substances Management (HSM)	39.85	3.87	2.20	25.00	6.00	5.41	25.00	18.50	15.39	19.50	9.80
	26	International cooperation Activities (IC+DC)	8.55	6.57	6.51	14.50	7.10	6.54	7.03	7.03	6.78	9.00	5.32
<b>5</b>		<b>Regulatory Authorities, Boards &amp; Tribunals</b>	<b>117.66</b>	<b>106.96</b>	<b>103.00</b>	<b>141.05</b>	<b>104.70</b>	<b>103.20</b>	<b>93.82</b>	<b>92.97</b>	<b>85.31</b>	<b>136.00</b>	<b>58.19</b>
	27	Central Zoo Authority (CZA)	38.01	32.00	29.53	38.00	35.00	34.98	14.50	13.50	12.45	10.00	4.33
	28	Animal Welfare Board	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	9.00	0.00
	29	Wildlife Crime Control Bureau (WCCB)	7.93	6.00	5.91	8.00	5.70	5.44	5.32	6.47	6.23	9.00	4.26
	30	National Tiger Conservation Authority (NTCA) (CSS)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	5.00	3.44
	31	National Green Tribunal (NGT) & Others	14.00	18.96	17.56	37.13	24.00	22.78	24.00	23.00	18.13	35.00	10.51

	3 2	Central Pollution Control Board (CPCB)	57.72	50.00	50.00	57.92	40.00	40.00	50.00	50.00	48.50	50.00	24.74
	3 3	National Biodiversity Authority (NBA)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	18.00	10.91
<b>6</b>		<b>National Coastal Management Programme (NCMP)</b>	<b>125.00</b>	<b>86.68</b>	<b>86.68</b>	<b>160.80</b>	<b>160.80</b>	<b>160.80</b>	<b>100.00</b>	<b>116.00</b>	<b>116.00</b>	<b>223.98</b>	<b>150.00</b>
	3 4	National Coastal Zone Management Programme	125.00	86.68	86.68	160.80	160.80	160.80	100.00	116.00	116.00	223.98	150.00
<b>7</b>		<b>National Action Plan on Climate Change</b>	<b>32.35</b>	<b>4.09</b>	<b>4.09</b>	<b>125.00</b>	<b>10.00</b>	<b>3.91</b>	<b>275.01</b>	<b>333.89</b>	<b>328.46</b>	<b>180.00</b>	<b>85.59</b>
	3 5	Climate Change Action Plan	32.35	4.09	4.09	25.00	7.50	3.91	25.01	136.79	136.55	30.00	18.98
	3 6	National Mission on Himalayan Studies	0.00	0.00	0.00	100.00	0.00	0.00	100.00	67.10	63.45	50.00	0.00
	3 7	National Adaptation Fund	0.00	0.00	0.00	0.00	2.50	0.00	150.00	130.00	128.46	100.00	66.61
<b>8-A</b>		<b>National Mission for a Green India (CSS)</b>	<b>486.40</b>	<b>322.97</b>	<b>321.37</b>	<b>466.40</b>	<b>300.92</b>	<b>298.07</b>	<b>213.50</b>	<b>221.50</b>	<b>208.88</b>	<b>235.01</b>	<b>94.62</b>
	3 8	Green India Mission: National Afforestation Programme	418.15	271.42	270.27	398.15	246.80	244.02	164.00	172.00	164.38	185.01	60.23
	3 9	Intensification of Forest Management	68.25	51.55	51.10	68.25	54.12	54.05	49.50	49.50	44.50	50.00	34.39
<b>8-B</b>		<b>Wildlife Management (CSS)</b>	<b>293.09</b>	<b>269.07</b>	<b>264.59</b>	<b>298.10</b>	<b>269.91</b>	<b>269.42</b>	<b>238.91</b>	<b>246.38</b>	<b>237.46</b>	<b>420.00</b>	<b>273.75</b>
	4 0	Project Tiger	182.02	179.29	179.29	185.02	185.02	185.02	161.00	168.21	164.10	295.00	191.78
	4 1	Project Elephant	32.58	23.00	18.85	34.58	19.00	18.51	16.70	16.96	12.15	25.00	14.79
	4 2	Integrated Development of Wildlife Habitats	78.50	66.78	66.45	78.50	65.89	65.89	61.21	61.21	61.21	100.00	67.18
<b>B-C</b>		<b>Conservation of Natural Resources and Ecosystems (CSS)</b>	<b>90.00</b>	<b>77.05</b>	<b>76.40</b>	<b>107.50</b>	<b>66.19</b>	<b>65.28</b>	<b>63.14</b>	<b>68.04</b>	<b>63.44</b>	<b>100.01</b>	<b>69.51</b>
	4 3	Conservation of Corals & Mangroves	7.50	5.24	5.39	7.49	6.00	6.12	5.60	5.60	5.37	18.00	15.11
	4 4	Biosphere Reserves	7.00	6.06	6.06	10.00	8.07	8.06	7.53	7.53	4.84	10.00	4.85
	4 5	National Plan for conservation of Aquatic Eco-Systems (NPCA)	70.50	55.85	55.59	75.00	37.12	37.02	35.00	39.90	39.61	60.00	39.76
	4 6	Biodiversity Conservation and Rural Livelihood Improvement (BCRLIP)	5.00	9.90	9.36	15.00	15.00	14.08	15.00	15.00	13.62	12.00	9.79
	4 7	Environmental Management in Heritage, Pilgrimage and Tourist Centres, including Taj Protection	0.00	0.00	0.00	0.01	0.00	0.00	0.01	0.01	0.00	0.01	0.00

9	<b>National River Conservation Programme (NRCP) (CSS)</b>		<b>549.30</b>	<b>474.41</b>	<b>461.52</b>	<b>0.00</b>	<b>84.00</b>	<b>83.70</b>	<b>46.00</b>	<b>73.73</b>	<b>72.76</b>	<b>102.00</b>	<b>91.13</b>
	48	National River Conservation Directorate	7.05	6.72	6.57	0.00	6.00	6.11	6.00	7.00	6.04	7.00	4.13
	49	National River Conservation Plan	542.25	467.69	454.95	0.00	78.00	77.59	40.00	66.73	66.72	95.00	87.00
	<b>Grant Total for Environment, Forest &amp; Climate Change</b>		<b>2430.00</b>	<b>1850.00</b>	<b>1811.34</b>	<b>2043.00</b>	<b>1550.00</b>	<b>1523.33</b>	<b>1556.60</b>	<b>1693.69</b>	<b>1621.32</b>	<b>2000.00</b>	<b>1098.09</b>

Based on Sanctioned Statement as on 31.03.2016.

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